

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ABSTRACT**

**JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.**

**ROC.NO.3868/2024-B.SPL.**

NOTIFICATION NO. **550** -B.SPL.

DATED: **17.10.2024**

**The High Court is pleased to pass the following Transfers and Postings of Junior Civil Judges:-**

The following Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row and further directed to handover charge of their post(s), to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, get themselves relieved, proceed to their new stations and take charge of their respective **post(s) from the officer who is holding the post and also the post which his/her predecessor is holding full additional charge**, in consultation with the respective Principal District and Sessions Judges/ Unit Heads.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO
(1)	(2)	(3)	(4)
1.	<b>Sri B.Hussain,</b> Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Adilabad.  Vice Ms.Manjula Suryawar, transferred on promotion	Junior Civil Judge -cum- Judicial Magistrate of First Class, Uttoor, Adilabad District.
The Junior Civil Judge -cum- Judicial Magistrate of First Class, Uttoor <b>will be full additional charge</b> of the post of Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District, until further orders.			
2.	<b>Smt N.Manjula,</b> Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Peddapally.  Vice Smt.K.Rani, transferred on promotion	Junior Civil Judge-cum- Judicial Magistrate of First Class, Sultanabad, Peddapally District
3.	<b>Sri Nallala Venkat Sachin Reddy,</b> Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class, Nandimiyadaram, Dharmaram Mandal, Peddapally District.	Principal Junior Civil Judge - cum - Judicial Magistrate of First Class, Godavarikhani, Peddapally District.  Vice Smt. N.Manjula transferred	--

Sri Nallala Venkat Sachin Reddy, after completion of his Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024, shall take charge of his new post i.e, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District, in consultation with the Principal District and Sessions Judge, Peddapally. After assumption of his new post, will be full additional charge of the post of Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Nandimadaram, Dharmaram Mandal, Peddapally District

4.	<b>Sri Vankadavath Siva Naik,</b> III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Badradri Kothagudem.	Judicial Magistrate of First Class, Bhadrachalam.  Vice M.Venkateswarlu, transferred on promotion	--
<p>i. Sri Vankadavath Siva Naik, after completion of his Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024, shall take charge of his new post i.e, Judicial Magistrate of First Class, Bhadrachalam, in consultation with the Principal District and Sessions Judge, Badradri Kothagudem.</p> <p>ii. Ms. Kukkala Sai Sri, after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024, shall take charge of her post and also the post of III Additional Judicial Magistrate of First Class, Badradri Kothagudem, from I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Badradri Kothagudem, after assumption of the said additional post will be full additional charge of that post, until further orders.</p>			
5.	<b>Ms. Konduru Mamatha Reddy,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court), Nagarkurnool.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.  Post kept vacant	--
<p>Ms. Konduru Mamatha Reddy, after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024 shall take charge of her new post i.e, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar, in consultation with the Principal District and Sessions Judge, Mahabubnagar.</p>			
6.	<b>Sri R.V.S.S. Midhun Teja,</b> II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District.  Vice Smt.K.Kavitha, transferred on promotion	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District

7.	<b>Smt. R. Anitha,</b> Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy.  Vice Sri P.Laxmana Chary, transferred on promotion	--
<b>Smt. R. Anitha,</b> after assumption of charge of her new post, will be full additional charge of the post of Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy, until further orders.			
8.	<b>Smt. K.Dhana Lakshmi,</b> Junior Civil Judge-cum-Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.  Vice Smt.Shalini Shakelli, transferred on promotion	--
<b>Smt. K.Dhana Lakshmi,</b> after assumption of charge of her new post, will be full additional charge of the post of Junior Civil Judge-cum-Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District, until further orders.			
9.	<b>Smt. R.Siri Sowjanya,</b> X Assistant Judge, City Civil Court, Hyderabad	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Medak.  Vice Smt.Rita Lachand, transferred on promotion	XX Assistant Judge, City Civil Court, Hyderabad
10.	<b>Ms. Vallala Sravani Yadav,</b> I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.  Vice Smt.P.Chandana, transferred on promotion	--
<b>Ms. Vallala Sravani Yadav,</b> after assumption of charge of her new post, will be full additional charge of the post of I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet, till the substitute posted takes charge.			

11.	<b>Ms. Vemuganti Tharani,</b> Junior Civil Judge-cum- Judicial Magistrate of First Class, Dubbak, Siddipet District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.  Vice Ms.Vallala Sravani Yadav transferred	--
<b>Ms. Vemuganti Tharani,</b> after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024 shall take charge of her new post from the Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet. After assumption of charge of her new post, will be full additional charge of the post of Junior Civil Judge-cum- Judicial Magistrate of First Class, Dubbak, Siddipet District.			
12.	<b>Smt. Rajitha Gopu,</b> X Metropolitan Magistrate - cum - Junior Civil Judge - cum- Judicial Magistrate of First Class, Hyderabad.	Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Suryapet.  Vice Sri K.Suresh, transferred on promotion	II Metropolitan Magistrate - cum - Special Judicial Magistrate of First Class for Railways, Secunderabad.
<b>Smt. Rajitha Gopu,</b> shall take charge of her new post from the I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District. After assumption of charge of her new post, will be full additional charge of the post of Junior Civil Judge-cum- Judicial Magistrate of First Class, Thungathurthy, Suryapet District. Further, she shall be in full additional charge of the post of I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet till the substitute posted takes charge.			
13.	<b>Smt. J.Prasanthi,</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.	II Additional Junior Civil Judge -cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kusaiguda.  Vice Smt.P.Devi Manasa, transferred on promotion	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.
14.	<b>Ms. Nuguri Apurva Ravali,</b> II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.  Vice Smt. J.Prasanthi transferred	--
<b>Ms. Nuguri Apurva Ravali,</b> after completion of her Basic training for two months at Judicial Academy i.e from 18.09.2024 to 18.11.2024 shall take charge of her new post from the Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.			

15.	<b>Smt. S.Shirisha,</b> Junior Civil Judge -cum- Judicial Magistrate of First Class, Atmakur, Wanaparthy District.	Principal Junior Civil Judge- cum-Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.  Vice Sri A.Pradeep, transferred on promotion	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.
<b>Smt. S.Shirisha</b> , after assumption of charge of her new post, will be full additional charge of the post Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir, until further orders.			
16.	<b>Ms. G.Sashee,</b> Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.  Vice Smt.E.Sucharitha, transferred on promotion	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Warangal.
17.	<b>Sri P.Pavan Kumar,</b> Principal Junior Civil Judge- cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Administrative Officer, Telangana State Judicial Academy, Secunderabad  Vice Sri K.Venkata Mallik Subrahmanya Sarma, transferred on promotion	II Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
<b>Note:</b>			
i. The I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherla, will be full additional charge of the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherla, until further orders.			
ii. The I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Badradri Kothagudem, will be full additional charge of the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Badradri Kothagudem, until further orders.			
iii. The I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District who is holding the full additional charge of the post of II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District during the training period of Ms.Nuguri Apurva Ravali, is directed to continue as full additional charge of that post, until further orders.			
iv. After relieving of Smt. Gundla Radhika (promoted as SCJ), the VI Assistant Judge, City Civil Court, Hyderabad will be full additional charge of the post of II Assistant Judge, City Civil Court, Hyderabad, until further orders.			



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7. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- |                        |                     |                        |
|------------------------|---------------------|------------------------|
| 1) Adilabad            | 2) Mancherial       | 3) Peddapalli          |
| 4) Badradri Kothagudem | 5) Mahabubnagar     | 6) Jogulamba Gadwal    |
| 7) Wanaparthu          | 8) Nagarkurnool     | 9) Siddipet            |
| 10) Sangareddy         | 11) Medak           | 12) Nalgonda           |
| 13) Suryapet           | 14) Yadadri Bhongir | 15) Medchal-Malkajgiri |
| 16) Warangal           | 17) Jangaon         |                        |

8. The Pay and Accounts Officer, Hyderabad.

9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

10. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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